

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 111 OF 2018 & IA NOS. 265 OF 2018
AND
APPEAL NO. 112 OF 2018 & IA NOS. 263 OF 2018

Dated : 26th April, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Jaipur Vidyut Vitran Nigam Ltd. & Ors.

: ... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors.

: ...Respondent (s)

Counsel for the Appellant(s) : Mr. S. K. Agarwal
Mr. Shivam Wadhwa

Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri Garg for R-2

Ms. Poorva Saigal
Ms. Taniya for R-2 to R-5

Mr. Naresh Kr., Agarwal for RVPN

ORDER

Admit.

Post these appeals along with Appeal No. 140 of 2016 on **15.07.2019**.

In the meantime, pleadings be completed.

(Ravindra Kumar Verma)
Technical Member

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(Justice N.K. Patil)
Judicial Member